

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 197 of 2014**

**Dated : 26<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jayaswal Neco Urja Ltd. ...Appellant(s)**

**Versus**

**Power Grid Corporation of India Ltd.  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Dahiya**

**ORDER**

On putting some queries, the learned counsel for the Appellant seeks some time to get clarification.

Post the matter on **02.09.2014**.

**(Rakesh Nath)  
Technical Member  
Ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**